

DIVISION BENCH  
COURT - I

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/15(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES BIHAR VS SANKALP PARIWAR INFRASTRUCTURE SERVICESLIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conference/physically)**

Mrs. Rashmi Bothra, Adv.

] For RoC, Bihar

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **20.08.2024**.

**Satyajit Roy**  
Court Officer